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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 124/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

Name of the Company:

Arya Raha

V/s.

Plethico Pharmaceuticals Ltd.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. JAYESH A BOOM

ADVO

PETI.

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ORDER

Learned Advocate Mr. Jayesh Buch present for Petitioner. None present for Respondent.

Proof of service of copy of petition on Respondent filed.

Petitioner is directed to inform the date of hearing and serve a copy of this order on the Respondents.

Respondents shall file reply within one week from the date of service of copy of this order after serving a copy to the Petitioner.

List the matter on 26.07.2017.

IKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of July, 2017.